## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 390 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

**NAME OF THE COMPANY:** M/s Visa Drugs & Pharmaceuticals Pvt. Ltd. Vs. M/s Rajasthan Medical Services Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Misha Rahatogi Mohta, Mr. Nakul Mohta, Advocates for the

Petitioner

Mr. Vineet Chaudhary, PCS

## ORDER

Notice be issued to the Respondent returnable on 10<sup>th</sup> October, 2017. Dasti. Affidavit of service be filed.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)